3. Client : Dubai Electricity & Water Authority, Dubai, UAE.
Contract : Notification of Award dated January, 94 received. Contract yet to be signed.
Scope : Turnkey construction of 2 nos. 132 KV substation in Dubai.
Total Value: 44.81 million UAE Dirhams.
Status : Order received very recently. Preliminary meeting with the client/consultant already held.

Power Generation by Tamil Nadu State Electricity Board

154. SHRI S. AUSTIN : will the Minister of POWER be pleased to state:

(a) the total quantum of power generated by the Tamil Nadu State Electricity Board during each of the last three years;

(b) whether it was sufficient to meet the requirement of the State; and

(c) if not, the names of the Central Power Stations from which power was supplied to the Tamil Nadu State Electricity Board and the quantum thereof during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) During the years 1990-91, 1991-92 and 1992-93 energy generation in Tamil Nadu State Electricity Board was 13203 Million Units, 13824 Million Units and 16935 Million Units respectively.

(b) Power supply position in Tamil Nadu during the last three years was as under:—

(Figures in MU net)

	1990-91	1991-92	1992-93
Requirement	22310	23210	24490
Availability	20877	22086	24060
Shortage	1433	1124	430
%	6.4	4.8	1.8
All India% Shortage	7.9	7.8	8.3

It may be seen from the above that energy shortage in Tamil Nadu during the last three years has come down from 6.4% to 1.8% as compared to the all India percentage deficit of 7.8% to 8.3%.

(c) Entitlement vis-a-vis Actual drawal from Central Power Stations Viz. Ramagundam Madras Atomic Power Project/Neyveli II mine cut during 1990-91, 1991-92 and 1992-93 was as under:—

(All Figures in MU)

Entitlement vis-a-vis Actual drawal from Ramagundam /MAPP/Neyveli	1990-91	1991-92	1992-93
Entitlement	4793	5871	6579
Actual drawal	5140	5630	5845

Losses of State Electricity Boards Due to Corruption

155. SHRI BHUPINDER SINGH MANN: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the losses of SEBs are largely due to rampant corruption among the employees who are hand in glove with those stealing electricity;

(b) whether it is a fact that this burden is being passed on to helpless consumers instead of improving the quality of service and efficiency of SEBs; and

(c) whether Government would ensure uninterrupted electricity supply to the farmers at reasonable rates?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b) The losses of the State Electricity Boards are on account of variety of reasons such as unremunerative tariff, unbalanced capital structure, high establishment cost due to over-staffing, high transmission and distribution losses including theft of energy etc.

The tariff for electricity is determined by the States/State Electricity Boards on the bassis of their operational input costs such as fuel, wage increase etc. Various steps have been taken to check theft pilferage of energy and also to improve the efficiency of State Electricity Boards. It is obligatory on the part of the Boards to earn a rate of return of 3% on the fixed assets. Theft of power has also been

made a cognisable offence under the Electricity Supply Act, 1948. The package of measures for improving the efficiency of Boards include, interalia, implementation of centrally sponsored renovation and modernisation schemes, introduction of incentive schemes for improving performance of thermal power stations, reducing transmission and distribution losses etc.

(c) Every effort is made by the State Electricity Boards to supply electricity to the farmers at reasonable rates and for sufficient number of hours in a day.

उत्तर प्रदेश में विद्युत परियोजनाओं का निजीकरण

156. **श्री आनन्द प्रकाश गौतम:** क्या **विद्युत** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उत्तर प्रदेश सरकार ने केन्द्रीय विद्युत प्राधिकरण को कुछ विद्युत परियोजनाओं के निजीकरण किए जाने की स्वीकृति हेतु प्रस्ताव भेजे हैं;

(ख) यदि हां, तो उन विद्युत परियोजनाओं के नाम क्या हैं;

(ग) क्या केन्द्रीय विद्युत प्राधिकरण ने इस सम्बन्ध में स्वीकृति दे दी है;

(घ) इन परियोजनाओं के निजीकरण किए जाने के पीछे क्या तर्क है;

(ङ) क्या भारत सरकार की इस सम्बन्ध में सहमति है; और

(च) क्या निजी कम्पनियों ने निजीकरण के बाद इन परियोजनाओं में काम करने वाले लोगों की छंटनी न किए जाने का आश्वासन दिया है?

विद्युत मंत्रालय में राज्य मंत्री (श्री पी०वी० रंगैया नायडू): (क) जी, हां।

(ख) विष्णुप्रयाग जल विद्युत शक्ति परियोजना (400 मे०वा०) एक मात्र ऐसी परियोजना है।

(ग) जी नहीं।

(घ) परियोजना का सम्पूर्ण वित्तपोषण, निजी क्षेत्र से होगा।

(ङ) जी हां।

(च) उ० प्र० राज्य बिजली बोर्ड ने सूचित किया है कि विष्णुप्रयाग जल विद्युत शक्ति परियोजना में कार्यरत लोगों को, यू०पी०एस०ई०बी० के अन्य स्थल/परियोजनाओं और सिंचाई विभाग में स्थानांतरित किया जायेगा।

आनपारा ताप विद्युत परियोजना के लिए केन्द्रीय सहायता

157. **श्री आनन्द प्रकाश गौतम:** क्या **विद्युत मंत्री** यह बताने की कृपा करेंगे कि:

क्या भारत सरकार द्वारा उत्तर प्रदेश सरकार को, आनपारा ताप विद्युत परियोजना के लिए वर्ष 1993-94 के परिव्यय के आधे अंशदान के रूप में निर्धारित धन-राशि का भुगतान कर दिया गया है;

(ख) यदि नहीं तो, उसमें विलम्ब होने के क्या कारण हैं;

(ग) उत्तर प्रदेश सरकार को देय धनराशि कितनी हैं; और

(घ) उसका भुगतान भारत सरकार उत्तर प्रदेश सरकार को किस रूप में करती रही है?

विद्युत मंत्रालय में राज्य मंत्री (श्री पी०वी० रंगैया नायडू): (क) राज्य परियोजना के रूप में, उत्तर प्रदेश राज्य बिजली बोर्ड द्वारा स्थापित की जाने वाली, ओ०ई०सी०एफ० (जापान) से सहायता प्राप्त अनपारा "बी" ताप विद्युत परियोजना (2×500 मे०वा०) के क्रियान्वयन हेतु, राज्य सरकार को रुपये के रूप में संसाधनों को जुटाया जाना है।

(ख) से (घ) तथापि भारत सरकार ने वर्ष 1991-92 के दौरान, उत्तर प्रदेश सरकार के लिये 127 करोड़ रुपये की एक विशेष ऋण सहायता स्वीकृत की थी, ताकि उ०प्र० राज्य बिजली बोर्ड द्वारा अनपारा "बी" परियोजना के लिये आयातित उपस्करों से संबंधित सीमा शुल्क दायित्वों को पूरा किया जा सके। चालू वर्ष में इस प्रकार की कोई सहायता प्रदान नहीं की गई है।

बिहार में विद्युत उत्पादन और खपत

158. **श्री ब्रह्मदेव आनन्द पासवान:** क्या **विद्युत** मंत्री यह बताने की कृपा करेंगे कि:

(क) बिहार में कुल कितना विद्युत उत्पादन हो रहा है;

(ख) बिहार में कुल कितनी विद्युत की खपत की